[Translation]

Foreign Aided Projects

- 2742. SHRI JAI PRAKASH AGARWAL: Will the Minister of FINANCE be pleased to state:
- (a) the number of foreign aided projects being implemented in the National Capital Territory of Delhi at present alongwith their locations;
- (b) the amount released by the Union Government and the Government of Delhi for these projects separately:
- (c) the project-wise time schedule for completion of these projects;
- (d) whether the Government of Delhi have submitted any other proposal to the Union Government requesting for seeking more financial aid from the international agencies for some other developmental projects in the State:
 - (e) if so, the details thereof; and
 - (f) the action taken by the Government thereon?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). Information is given in the annexed statement.

(d) to (f). There are four proposals for developmental projects which have been received from the Govt. of National Capital Territory of Delhi. These are the Mass Rapid Transportation System; Upgradation of Roads, Improvement in Water Supply and Sewage Disposal System and improvement in the Referral Health Services in Delhi. These proposals have been posed to the OECF (Japan). World Bank, France and World Bank, respectively for external assistance.

STATEMENT

Details of ongoing externally aided Projects in the National Capital Territory of Delhi

S.I	No. Project	Donor Agency	released by	Terminal date of Completion
1.	Construction of Nizamuddin Bridg	•	Yen 66.8 million	31.3.98
2.	Kalawati Saran Children Hospital	Japan	Yen Nil	31.3.97
3.	Delhi Electric Supply Undertaking	Nether- lands	NLG 3.782 million	31.12.96

 $[\]mathbf{a}^\star$ The Government of Delhi is not required to make any contribution for these projects.

Apart from these location -specific projects, there are several externally-aided national level programmes and multi-state schemes which are being implemented all over the country including several locations in National Capital Territory of Delhi.

Obstructions in Economic Development

- 2743. SHRIMATI VASUNDHARA RAJE : Will the Minister of INDUSTRY be pleased to state :
- (a) whether the Government have assured the representatives of Trade and Industry for removal of all the obstructions of economic development, streamlining the process for granting approval to the projects and strengthening of the infrastructure;
 - (b) if so, the details thereof;
- (c) whether any action plan has been formulated in this regard; and
- (d) if so, the time by which it is likely to be implemented?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d). Under the liberalised Industrial Policy, 1991 Government has taken several measures to remove the restrictions placed on the industries with a view to enable the domestic industries achieve economic growth and development, and attain international competitiveness. The procedural reforms have been carried out to curtail the delays in the grant of licences. Majority of industries have been delicenced except a short-list of 15 industries.

The Government has announced in the annual Budget 1996-97, a provision of Rs.5000 crores for an Infrastructure Development with a view to strengthen the infrastructure. Review of policy and procedures is an on-going exercise and is constantly carried out to simplify and streamline procedures.

[English]

Projects Financed by European Community

- 2744. "SHRI SOUMYA RANJAN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the European community propose to finance some major projects of India;
 - (b) if so, details of such projects; and
- (c) the amount likely to be invested in each of these projects?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (c). Economic cooperation with European Union is an on-going process. Some of the development cooperation projects which are likely to be financed by European Union are:

 Community Forestry in Haryana - EC grant ECU 23.30 million.